



**LEGISLATIVE ASSEMBLY
OF
GOA, DAMAN AND DIU**

**The Goa, Daman and Diu Irrigation
(Amendment) Bill, 1975**

(Bill No. 3 of 1975)

**(To be introduced in the Legislative Assembly
of Goa, Daman and Diu)**

**GOA, DAMAN AND DIU LEGISLATURE DEPARTMENT
ASSEMBLY HALL, PANAJI
MARCH, 1975**

The Goa, Daman and Diu Irrigation (Amendment) Bill, 1975

(Bill No. 3 of 1975)

A

BILL

to amend the Goa, Daman and Diu Irrigation Act, 1973. 5

Be it enacted by the Legislative Assembly of Goa, Daman and Diu in the Twenty-sixth Year of the Republic of India as follows:—

1. *Short title and commencement.* — (1) This Act 10
may be called the Goa, Daman and Diu Irrigation
(Amendment) Act, 1975.

(2) It shall come into force at once.

2. *Amendment of section 98.* — In section 98 of the 15
Goa, Daman and Diu Irrigation Act, 1973 (18 of
1973), for the figures and words "11th November,
1964", the figures and words "11th November, 1954"
shall be substituted.

Statement of Objects and Reasons

The Bill seeks to cure a mistake which has, inadvertently crept into the Goa, Daman and Diu Irrigation Act, 1973. In section 98 of the Act the date of the Legislative Diploma No. 1562 has been printed as 11th November, 1964 instead of 11th November, 1954. The Bill seeks to cure this defect.

Financial Memorandum

No financial implications are involved in this Bill.

Panaji,
10th March, 1975.

Assembly Hall,
Panaji,
13th March, 1975.

A. K. S. USGAONKAR
Minister for Agriculture

M. M. NAIK
Secretary to the
Legislative Assembly
of Goa, Daman and Diu

(Annexure to Bill No. 3 of 1975)

The Goa, Daman and Diu Irrigation (Amendment) Bill, 1975

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The Goa, Daman and Diu Irrigation Act, 1973

(Act No. 18 of 1973)

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98. *Repeal.* — The Diploma Legislative No. 1562 of 11th November, 1964 is hereby repealed.

Assembly Hall,
Panaji,
13th March, 1975.

M. M. NAIK
Secretary to the Legislative
Assembly of Goa, Daman
and Diu